DELHI VIDHAN SABHA

Bulletin Part I

(Brief Record of proceedings)

Monday, December 19, 1994/Agrahayana 28, 1916 (Saka)

No.38

2.00 P.M

(National song - Vande-Matram)

* Obituary Reference

1. The House made reference to the passing away of General Bepin Chandra Joshi, Chief of Army Staff and Swami Anand Bodh Saraswati (Shri Ram Gopal Shalwale, former Member of Parliament).

The members also stood in silence for a minute to pay homage to the departed sculs.

Starred Question

2. Replies to starred question Nos 1 to 20 were laid on the Table of the House.

Unstarred Question

Replies to Unstarred Question Nos 1 to 40, 42 to 48, 50 to 57 and 61 were laid on the Table of the House.

Suspension of a Member

4. Shri Shoaib Iqbal was suspended from the sitting of the House on a motion moved by Dr. Harsh Vardhan under Rule 256 for 3 sitting after being named by the Hon'ble Speaker.

Statement by Chief Minister

5. Shri Madan Lal Khurana made a statement regarding his meeting with Hon ble Prime Minister A -2-

on the following issues:-

- 1. Reduction in the Central Plan assistance.
- Analysis of sample of sugar taken from sealed sugar bags being supplied to Fair Price Shops in Delhi.
- 3. Stopping of supply of 100 cusecs raw water to Haiderpur Treatment Plant by Government of Haryana.
- 4. Ban on lotteries.

Papers laid

6. Secretary laid on the table of the House a statement containing gist of opinions received upon circulation of Delhi Sales Tax (Second Amendment) Bill, 1994, as required under Rule 128 (3) (a) of the Rules of Precedure and Conduct of Business in the Legislative Assembly of National Capital Territory of Delhi.

Report of Business Advisory Committee

7. Shri Ram Bhaj presented the Sixth Repert of the Business Advisory Committee.

Report of Private Members Bills and Resolutions

8. Shri Rajendra Gupta (Malviya Nagar) presented the Fourth Report of the Private Members' Bills and Resolutions.

4.35 PM

9. The sitting of the House was interrupted by opposition members frequently. The Speaker repeatedly requested them to take their seats and express their views one by one. But the members persisted in shouting slogans and even sat in the well of the House. The Speaker adjourned the House for the day and accordingly the sitting of the House was adjourned till 14.00 hours of Tuesday the 20th December, 1994.

(Then the House was adjourned till 14.00 hours on Tuesday, the 20th December, 1994).

P.N.GUPTA SECRETARY